

NOTICE

It is hereby brought to the notice of Advocates, litigants and parties appearing in person in Panaji Goa that on **27th and 28th August, 2020** :

I

The regular Division Bench comprising of the **Hon'ble Shri Justice M. S. Sonak** and the **Hon'ble Smt. Justice M. S. Jawalkar** will not be available for judicial work. The reconstituted Division Bench comprising of the **Hon'ble Shri Justice M. S. Sonak** and the **Hon'ble Shri Justice Dama Seshadri Naidu** will take up the extant Judicial assignment of the Division Bench .

II

After the Division Bench work is over, **the Hon'ble Shri M. S. Sonak** will sit singly and will take up the Final hearing matters of First Appeals relating to MACT and LAC pertaining to single Judge, as per the list published on 24-08-2020.

III

After the Division Bench work is over, **the Hon'ble Shri Justice Dama Seshadri Naidu** will sit singly and will take up the civil and criminal matters pertaining to single Judge.

By Order

**High Court of Bombay at Goa,
Panaji.**

Date : 25th August, 2020

Sd/-
(Kiran A. Bagi)
Registrar (Judicial)